Central Administrative Tribunal Principal Bench

CP No.234/2019 in OA No.2331/2014

New Delhi, this the 23rd day of September, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Geeta, W/o Ved Prakash D/o Shyam Lal R/o RZF-754/11, Gali No.1 Raj Nagar Part-II, Palam Colony New Delhi-110045.

...Applicant

(By Advocate: Shri G.D. Chawla)

Vs.

- Ms. Varsha Jain, Commissioner North Delhi Municipal Corporation Dr. S.P.M. Civic Centre Minto Road, Delhi-110002.
- 2. Ms. (Dr.) Vibha Verma Medical Superintendent Bara Hindu Rao Hospital Subzi Mandi, Malka Ganj Delhi-110007.

... Respondents

(By Advocates: Shri R.V. Sinha with Shri Amit Sinha)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not implement the Order dated 17.08.2018 in OA No.2331/2014.

2. Today, it is represented that in Writ Petition No.7087/2019, the Hon'ble High Court of Delhi stayed the operation of the Order in the OA vide its Order dated 05.07.2019. This contempt case is accordingly closed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member(A) Chairman

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